

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) MR. ABHRAJIT MITRA, Sr Adv
 (2) MR. RATNANKO BANERJI, Sr Adv
 (3) MR. D.N. SHARMA, Adv
 (4) MS. IRAM HASSAN, Adv

} For petitioner
 J. K. R.
 10/9/18.

1. P. C. Sen, Sr. Adv.
 2. Raj Ratna Sen
 3. Arup Nath Bhattacharyya.
 4. Anirban Roy.
 5. Gayani Das.
 6. Sreetama Biswas

} for Respondent
 10/9/18.

ORDER

Ld. Counsel for petitioner and for respondent is present.

Arguments has been completed. Heard both sides. Reserved for orders.

Sd

Member (J)